

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 379 OF 2015 IN  
APPEAL NO. 231 OF 2015**

**Dated: 28<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Uttar Pradesh Power Corporation Ltd. .... Appellant (s)  
Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,  
Mr. Vishal Anand  
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1  
  
Mr. Rahul Srivastava for R.2  
  
Mr. M.G. Ramachandran  
Mr. Vishal Gupta  
Mr. Kumar Mihir for R.4

**ORDER**

**IA NO. 379 OF 2015  
(Appl. for stay)**

We have heard learned counsel for the parties.

List this Application for further hearing on **29.10.2015.**

**(I.J. Kapoor )  
Technical Member  
Ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**